

*(Para 12.18 of Master Circular)***Application cum Declaration for purchase of foreign exchange under the Liberalised Remittance Scheme of USD 250, 000**

(To be completed by the applicant)

**I. Details of the applicant**

- a. Name .....
- b. Address.....
- c. Account No.....
- d. PAN No.....

**II. Details of the foreign exchange required**

- 1. Amount (Specify currency).....
- 2. Purpose .....

**III. Sources of funds: .....****IV. Nature of instrument**

- Draft.....
- Direct remittance.....
- Others

**V. Details of the Beneficiary**

- 1. Name .....
- 2. Address .....
- 3. Country .....
- 4\*. Name and address of the bank.....
- 5\*. Account No.....

(\* Required only when the remittance is to be directly credited to the bank account of the beneficiary)

This is to authorize you to debit my account and effect the foreign exchange remittance/ issue a draft as detailed above (strike out whichever is not applicable).

**VI. Details of the remittances made/transactions effected under the Scheme in the current financial year (April- March) .....**

Sl. No.....Date :.....Amount :..... Name and address of AD branch/FFMC through which the transaction has been effected.

**Declaration**

*I, .....(Name), hereby declare that the total amount of foreign exchange purchased from or remitted through, all sources in India during the financial year as per item No.....of the Application, is within the overall limit of USD 250, 000/- (US Dollar Two hundred and Fifty Thousand only), which is the limit prescribed by the Reserve Bank of India for the purpose and certify that the source*

*of funds for making the said remittance belongs to me and the foreign exchange will not be used for prohibited purposes.*

Signature of the applicant

(Name)

**Certificate by the Authorised Dealer**

This is to certify that the remittance is not being made by/ to ineligible entities and that the remittance is in conformity with the instructions issued by the Reserve Bank from time to time under the Scheme.

Name and designation of the authorised official:  
Stamp and seal

Signature:

Date:

Place: